IN THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated: 23.05.2025

It is hereby notified for information of the advocates concerned that the Decrees of the cases mentioned below have been drawn up and ready for signatures in the Decree Section. Therefore, the concerned Advocates are requested to put their signatures in the respective Decrees during the office hours (09:45 AM to 05:00 PM) within a week from today. The Decree from item no. 1 to 2 had been previously notified in the Cause lists dated 22.10.2024 and 20.02.2025. If the concerned advocates do not sign the respective Decrees as aforementioned, the matter will be placed before the appropriate authority for sending the same to the respective Courts below without their signature.

	1.	RSA 47/07	Md. Fakrul Islam Beg -vs- Abdul Gafur Barbhuiyan	Mr S Dasgupta Ms D Pathak	Mr KA Mazumdar Mr AK Sarkar Mr B Gogoi
	2.	RSA 135/07	Union Bank of India & Ors -vs- Sri Manoj Kumar Baruah	Mr KK Bhatra Mr RK Bhatra Ms N Talukdar	Mr S Sarma
	3.	RSA 116/14	On the death of the sole appellant, his legal heirs Abdul Matin & Ors -vs- Sri Ram Nagina Gupta & Anr	Mr J Ahmed Ms S Kalita Ms D Bora Ms M Begum	Mr A Das Ms M Bordoloi Mr N Sarmah Mr NI Khan Ms H Ahmed Ms M Borah Ms T Jamir
	4.	RSA 114/13	Smt. Illa Barthakur Choudhury & Ors -vs- Sorojini Bhattacharjya & Ors	Mr BC Das, Sr. Adv. Mr B Kaushik	Mr GN Sahewalla, Sr. Adv. Ms K Bhattacharyya Mr HK Sarma Ms K Sarma Ms G Dugar
	5.	RSA 20/10	On the death of the sole appellant, his legal heirs Abul Kalam & Anr -vs- Shri Ramen Sarma & Ors	Mr AR Sikdar Mr M Ahmed Mr MH Ahmed	Signed
	6.	RSA 132/04 RSA 133/04	On the death of the appellant No.1, his legal heirs Mrs. Balbir Kaur & Ors -vs- Sri Siba Prasad Dutta & Ors On the death of the appellant No.1, his legal heirs Mrs. Balbir Kaur & Ors -vs- Sri Siba Prasad Dutta & Ors	Mr GN Sahewalla, Sr. Adv. Ms K Bhattacharjee Md Aslam Mr D Senapati Ms M Jain Mr A Jallan	Mr BD Deka Mr A Bhatra
	7.	RSA 78/10	Md. Tazimuddin Ahmed -vs- Md. Sahabuddin Ahmed & Ors	Mr BC Das, Sr. Adv. Mr JH Saikia	Mr P Choudhury Ms K Deka

8.	RSA 168/12	Smti. Tekari Yadav & Ors -vs- Sri Pradeep Kumar Verma & Ors	Mr SK Ghosh Mr B Kaushik Ms G Sarmah	Mr AC Sarma, Sr. Adv. Mr G Bharadwaj
9.	RSA 162/16	Sri Madhab Chandra Das -vs- Sri Khargeswar Das & Ors	Mr AC Sarma, Sr. Adv. Mr G Bharadwaj Mr BC Talukdar Mr B Sarma	Mr R Ali Mr RJ Bordoloi Ms D Sonowal
10.	RSA 243/14	Md. Mafizur Rahman & Ors -vs- Abdul Rejak Laskar	Mr AC Sarma, Sr. Adv. Mr B Haldar	Mr MK Hussain Mr FKR Ahmed Mr A Rahman Mr SY Ahmed
11.	RSA 11/13	Sri Ishwar Changmai -vs- Smti Kanaklata Gogoi & Ors	Mr SP Roy Mr NK Kalita	Mr TR Gogoi Ms S Phukan Ms N Kalita
12.	RSA 44/16	Sri Gunjalal Das & Anr -vs- Sri Prafulla Kr. Nath	Mr SS Sharma, Sr. Adv. Mr BJ Mukherjee Ms L Sharma Mr A Sharma	Mr SK Saharia Mr DC Nath Mr M Das Ms A Begum

Admn. Officer (Judl.)
Civil (Second) Appeal Section
Gauhati High Court
Guwahati